

**APPELLATE TRIBUNAL FOR ELECTRICITY
NEW DELHI**

APTEL/Registry/ Vacation/ 2013

Date: 8.5.2013

VACATION NOTIFICATION 2013

In Pursuance of Rule 54 of the Appellate Tribunal for Electricity (Procedure, Form, Fee and Record of Proceedings) Rules, 2007, the Hon'ble Chairperson has directed that the Tribunal will be closed for the Annual Summer Vacation from Monday the 3rd June, 2013 to Friday the 28th June, 2013 (both days inclusive) and will reopen on Monday, the 1st July, 2013.

The Hon'ble Chairperson has nominated the following Hon'ble Members to constitute Vacation Benches during Summer Vacation 2013, for hearing urgent matters, if any:

- (a) Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
and
Hon'ble Mr. Rakesh Nath, Technical Member**
- (b) Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
and
Hon'ble Mr. V.J Talwar, Technical Member**

The date of sitting for hearing urgent matters, if any, shall be decided by the respective Hon'ble Vacation Benches as and when required.

During Summer Vacation, only the matters which are required to be immediately or promptly dealt with shall be received in the Registry and the Registrar on being satisfied of the urgency shall order registration and posting of such cases before the Vacation Bench.

The Registry of the Tribunal will remain open daily except on Saturdays, Sundays and other Gazetted holidays from 10.00 a.m. to 4.30 p.m.

Registrar

To:

The Notice Boards of the Tribunal

The Bar Room of APTEL

The Website of APTEL

The PPS/PS of the Hon'ble Chairperson/Hon'ble Members for submitting this Notification before the Hon'ble Members.